

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD** - Nomination of certain District Judges/Additional District Judges to participate in the Sensitization Programme on MACTs (Motor Accident Claim Tribunal) cases scheduled on 23.07.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - **ORDERS - ISSUED.**

READ: Letter Roc.No.192/2022/TSJA-Sec'bad, dated 01.07.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.2774/2022 - B.SPL., DATED: 13.07.2022.

The High Court is pleased to pass the following order:

The following District Judges/Additional District Judges, mentioned in Column No.2, are hereby nominated to participate in the Sensitization Programme on MACTs (Motor Accident Claim Tribunal) cases, scheduled on 23.07.2022 at Telangana State Judicial Academy, Secunderabad. Further the officer(s) mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, on 23.07.2022.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. MANTRI RAMAKRISHNA SUNITHA, Principal District and Sessions Judge, <i>Adilabad.</i>	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, Adilabad.
2.	SMT. D.MADHAVI KRISHNA, I Additional District and Sessions Judge, <i>Adilabad.</i>	
3.	SRI B.SATHAIAH, Principal District and Sessions Judge, <i>Mancherial.</i>	
4.	SMT. J.MAITHREYI, I Additional District and Sessions Judge, <i>Mancherial.</i>	
5.	SRI A.KARNA KUMAR, Principal District and Sessions Judge, <i>Nirmal.</i>	
6.	SRI D.RAVINDRA SHARMA, Principal District and Sessions Judge, <i>Asifabad.</i>	

7.	SMT. B.PRATHIMA, Principal District and Sessions Judge, <i>Karimnagar.</i>	Judge, Family Court -cum- IV Additional District and Sessions Judge, <i>Karimnagar.</i>	
8.	SMT. GBHAVANI CHANDRA, I Additional District and Sessions Judge, <i>Karimnagar.</i>		
9.	SMT. M.VANI, Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar.</i>		
10.	SMT. S.SREEVANI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <i>Karimnagar.</i>		
11.	SMT. P. LAKSHMI KUMARI, Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, <i>Karimnagar.</i>		
12.	SMT. G.NEELIMA, Principal District and Sessions Judge, <i>Jagtial.</i>		
13.	SRI A.VEERAAIAH, I Additional District and Sessions Judge, <i>Jagtial.</i>		
14.	Ms. N.PREMA LATHA,, Principal District and Sessions Judge, <i>Sircilla.</i>		
15.	SRI M.NAGARAJU, Principal District and Sessions Judge, <i>Peddapally.</i>		
16.	DR. T.SRINIVAS RAO, Principal District and Sessions Judge, <i>Khammam.</i>		Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <i>Khammam.</i>
17.	SMT R.DANIE RUTH, I Additional District and Sessions Judge, <i>Khammam.</i>		
18.	SRI P.CHANDRASEKHARA PRASAD, Principal District and Sessions Judge, <i>Kothagudem.</i>		
19.	SMT. M.SHYAM SREE, I Additional District and Sessions Judge, <i>Kothagudem.</i>		

20.	SMT. S.PREMAVATHI, Principal District and Sessions Judge, <i>Mahabubnagar.</i>	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Mahabubnagar.</i>	
21.	SMT. P.NEERAJA, I Additional District and Sessions Judge, <i>Mahabubnagar.</i>		
22.	SRI N.SANTHOSH KUMAR, Judge, Family Court-cum- III Additional District and Sessions Judge, <i>Mahabubnagar.</i>		
23.	SMT. Y.PADMA, Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, <i>Mahabubnagar.</i>		
24.	SMT. M.KANAKA DURGA, Principal District and Sessions Judge, <i>Gadwal.</i>		
25.	SMT. P.ANNIE ROSE CHRISTIAN, I Additional District and Sessions Judge, <i>Gadwal.</i>		
26.	SRI HUZAIB AHMED KHAN, Principal District and Sessions Judge, <i>Wanaparthy.</i>		
27.	SRI MOHAMMED ABDUL RAFI, Principal District and Sessions Judge, <i>Narayanpet.</i>		
28.	SRI D.RAJESH BABU, Principal District and Sessions Judge, <i>Nagarkurnool.</i>		
29.	SRI S.SASIDHAR REDDY, Principal District and Sessions Judge, <i>Sangareddy.</i>		Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <i>Sangareddy.</i>
30.	SRI G.SUDARSHAN, I Additional District and Sessions Judge, <i>Sangareddy.</i>		
31.	SMT. P.LAKSHMI SHARADA, Principal District and Sessions Judge, <i>Medak.</i>		
32.	SRI T.RAGHURAM, Principal District and Sessions Judge, <i>Siddipet.</i>		
33.	SMT. M.BHAVANI, I Additional District and Sessions Judge, <i>Siddipet.</i>		

34.	SRI B.S.JAGJEEVAN KUMAR, Principal District and Sessions Judge, <i>Nalgonda.</i>	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Nalgonda.</i>	
35.	SRI A.JAYA RAJU, I Additional District and Sessions Judge, <i>Nalgonda.</i>		
36.	SRI R.RAGHUNATH REDDY, V Additional District and Sessions Judge, <i>Miryalaguda, Nalgonda District.</i>		
37.	SRI B.GAUTHAM PRASAD, Principal District and Sessions Judge, <i>Suryapet.</i>		
38.	SMT. G.PREMALATHA, I Additional District and Sessions Judge, <i>Suryapet.</i>		
39.	SRI V.BALA BHASKARA RAO, Principal District and Sessions Judge, <i>Bhongir.</i>		
40.	SMT. K.MARUTHI DEVI, I Additional District and Sessions Judge, <i>Bhongir.</i>		
41.	SMT. SUNEETHA KUNCHALA, Principal District and Sessions Judge, <i>Nizamabad.</i>		Judge, Family Court-cum- III Additional District and Sessions Judge, <i>Nizamabad.</i>
42.	SRI BAKARAJU SRINIVASA RAO, I Additional District and Sessions Judge, <i>Nizamabad.</i>		
43.	SRI CH.PANCHAKSHARI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Nizamabad.</i>		
44.	SRI S.RAVI KUMAR, V Additional District and Sessions Judge, <i>Bodhan.</i>		
45.	SMT. S.N.SREEDEVI, Principal District and Sessions Judge, <i>Kamareddy.</i>		
46.	SRI LALSINGH SRINIVAS NAIK, I Additional District and Sessions Judge, <i>Kamareddy.</i>		

47.	SRI CH.K.BHUPATHI, Principal District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
48.	SRI R.THIRUPATHI, I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
49.	SRI M.SRINIVASA CHARY, Chairman, Land Reforms Appellate Tribunal -cum-II Additional District & Sessions Judge -cum-II Additional Metropolitan Sessions Judge, Ranga Reddy District <i>at L.B. Nagar.</i>	
50.	SRI S.SHIVA KUMAR, III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District <i>at L.B. Nagar.</i>	
51.	SMT. HARISHA, IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
52.	SRI Y.JAYA PRASAD, XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
53.	SRI T.NARSI REDDY, Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District <i>at L.B.Nagar.</i>	
54.	SMT. S.V.P.SURYA CHANDRA KALA, Judge, Family Court, Rangareddy District <i>at L.B.Nagar.</i>	
55.	SMT. P.MUKTHIDA, Judge, Additional Family Court, Rangareddy District <i>at L.B. Nagar.</i>	
56.	SRI B.SURESH, Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District <i>at Malkajgiri.</i>	
57.	SRI D.VENKATESH, II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District <i>at Medchal.</i>	
58.	SRI K.KALYAN CHAKRAVARTHY, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District <i>at Kukatpally.</i>	
59.	SRI K.SUDERSHAN, Principal District and Sessions Judge, <i>Vikarabad.</i>	

60.	SRI M.KRISHNA MURTHY, Principal District and Sessions Judge, <i>Hanumakonda.</i>	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>
61.	SMT. T.JAYA LAKSHMI, Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, <i>Hanumakonda.</i>	
62.	SMT. M.PADMAJA, Judge, Family Court-cum-II Additional District and Sessions Judge, <i>Hanumakonda.</i>	
63.	SMT. KOKA RADHA DEVI, Principal District and Sessions Judge, <i>Warangal at Hanumakonda.</i>	
64.	SRI Y.SATYENDRA, Chairman, Co-Operative Tribunal, <i>Warangal at Hanumakonda.</i>	
65.	SMT. K. SAILAJA, Principal District and Sessions Judge, <i>Jangaon.</i>	
66.	SRI P.VASANTH, Principal District and Sessions Judge, <i>Mahabubabad.</i>	
67.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Principal District and Sessions Judge, <i>Mulugu.</i>	
68.	SRI P.NARAYANA BABU, Principal District and Sessions Judge, <i>Bhupalapally.</i>	
69.	SMT. Y.RENUKA, Chief Judge, City Civil Court, Hyderabad.	Chief Judge, City Small Causes Court, Hyderabad.
70.	SMT. B.MANJARI, I Additional Chief Judge, City Civil Court, Secunderabad.	
71.	SRI K.PRABHAKARA RAO, II Additional Chief Judge, City Civil Court, Hyderabad.	
72.	SMT. V.SHARADA DEVI, Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	
73.	SMT. N.ROJA RAMANI, Judge, I Additional Family Court, City Civil Court, Hyderabad.	
74.	SMT. K.JAYANTHI, Judge, Principal Family Court, City Civil Court, Secunderabad.	
75.	SMT. G.SUNITHA RAVINDRA REDDY, IX Additional Chief Judge, City Civil Court, Hyderabad.	

76.	SMT. S.SARITHA, X Additional Chief Judge, City Civil Court, Hyderabad.	Chief Judge, City Small Causes Court, Hyderabad.
77.	SMT. K.UMADEV, XI Additional Chief Judge, City Civil Court, Hyderabad.	
78.	SRI J.JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.	
79.	SMT. C.RATNA PADMAVATHI, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	
80.	Dr. SUNNAM SRINIVAS REDDY, XXVI Additional Chief Judge, City Civil Court, Hyderabad	
81.	SMT. B.APARNA DEVI, XIV Additional Chief Judge, City Civil Court, Hyderabad.	
82.	DR. K.PATTABHIRAMA RAO, Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	
83.	SRI K.KUSHA, I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.	
84.	SRI C.V.S. SAI BHUPATHI, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	
85.	DR. D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad.	
86.	SRI M.JOHNSON, Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Secunderabad-cum-XX Additional C.J., City Civil Court, Secunderabad.	
87.	SMT. J.KAVITHA, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-X Additional M.S.J., Hyderabad.	
88.	SRI K.JAYA KUMAR, Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad.	

89.	SRI CH.RAMESH BABU, Prl Special Judge for trial of CBI Cases, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.
90.	SRI CH.V.R.R.VARA PRASAD, I Additional Special Judge for trial of CBI Cases, Hyderabad.	
91.	SRI SURA SRINIVASA REDDY, III Additional Special Judge for trial of CBI Cases, Hyderabad.	
92.	SMT. T.ANITHA, Spl Judge for trial of cases under the Essential Commodities Act, 1981 -Cum- III Additional Metropolitan Sessions Judge, Hyderabad -cum- XVII Additional Chief Judge, City Civil Court, Hyderabad.	
93.	SMT. K.ARUNA KUMARI, Spl Judge for trial of cases under Economic Offences -cum- VIII Additional Metropolitan Sessions Judge -cum- XXII Additional Chief Judge, City Civil Court, Hyderabad.	
94.	SRI G.RAJA GOPAL, Prl Special Judge for trail of SPE & ACB Cases, Hyderabad.	Chief Judge, City Small Causes Court, Hyderabad.
95.	SRI G.V.SUBRAHMANYAM, Chairman, Industrial Tribunal-I, Hyderabad.	
96.	SRI B.R.MADHUSUDHAN RAO, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	
97.	SMT. G.V.N.BHARATHA LAKSHMI, Presiding Officer, Labour Court-I, Hyderabad.	

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to the above said Sensitization programme.

**** The Nominated officers are directed to report at Telangana State Judicial Academy, Secunderabad at 8:30 am on 23.07.2022 (Saturday).**

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the Sensitization programme at Telangana State Judicial Academy, Secunderabad.

Rawa
13/7/22
REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES AND THE DISTRICT TREASURY OFFICERS :**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudam	11) Mahabubnagar	12) Gadwal
13) Wanaparthi	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy at L.B.Nagar
25) Medchal-Malkajgiri District at Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
12. **THE SECTION OFFICERS :**

a) Special Officers Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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